

No. 30/2/2016-Insolvency
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing
Shastri Bhawan, New Delhi
Dated: 24.07.2019

Office Order

Pursuant to the approval of the Appointments Committee of the Cabinet (ACC) vide Order No. 18/16/2019-EO(SM.II) dated 11.06.2019, the Central Government hereby appoints Dr. K. V. Subramnian and Sh. B. Sriram to the post of *Part-time* Members in the Insolvency and Bankruptcy Board of India with effect from 8th July, 2019 and 4th July, 2019 respectively for period of three years or until further orders whichever is earlier.

2. The terms and conditions, fee and allowances of the aforesaid Part-time Members shall be governed as per Rule 19 & 20 respectively of Insolvency and Bankruptcy Board of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and members) Rules, 2016 as amended from time to time.


(Tharvinder Singh)
Under Secretary to the Government of India
Tele 011-23389782

1. ✓ Dr. K. V. Subramanian
Chief Economic Advisor
Ministry of Finance, North Block
New Delhi -110001

2. Shri B. Sriram
Flat No. B 1904
Bridgewood, House of Hiranandani
Eqattur, Chennai
Tamil Nadu - 600130

Copy to:-

1. Secretary, Secretariat of the Appointments Committee of the Cabinet, Department of Personnel & Training, North Block, New Delhi with reference to Communication No. 18/16/2019-EO(SM.II) dated 11.06.2019.
2. Chairperson, Insolvency and Bankruptcy Board of India, Mayur Bhawan, New Delhi-110001

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